



The Gauhati High Court, At Guwahati

[HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH]

NOTICE

It is for information to all concerned that for **listing of any urgent matters in the ensuing Vacation Courts**, learned advocates may send their request for listing **(in the format annexed herewith)** as mentioned below **at least 1 (one) working day prior to holding of the immediate Vacation Court (before 12:00 Noon)**. Further, learned advocates are requested to contact the below mentioned numbers for any query regarding listing of cases in the Vacation Courts.

Date(s) of Vacation Court	E-Mail Address	Contact Numbers
08.10.2024 (Tuesday)	vacationcourt.ghcourt@gmail.com	7086681017 9706322896
15.10.2024 (Tuesday)	vacationcourt.ghcourt@gmail.com	9864102314 9954635854

By Order

Dated, Guwahati, the 3rd October, 2024.

**MENTION FORM FOR URGENT LISTING OF CASES IN THE
VACATION COURT**

1	Name of Advocate seeking posting	:	
2	Case No.	:	
3	In case of Bail matter, whether any Bail of the accused/co- accused arising out of the same F.I.R. has been previously disposed off? If Yes, then state the case number(s) and name of the Hon'ble Judge who has disposed the said matter(s).	:	
4	Whether Division Bench or Single Bench matter?	:	
5	Date of Filing and Filing No.	:	
6	Contact No. of Advocate	:	
7	E-mail I.D. of Advocate	:	
8	Date on which posting is sought	:	
9	Stage of the Case (Motion/Admission/Orders/Hearing etc.)	:	
10	Nature of Urgency	:	